

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5553

TO BE ANSWERED ON THE 7TH APRIL, 2017

PROCUREMENT OF DEFENCE EQUIPMENT FROM FOREIGN COUNTRIES

5553. SHRI NANA PATOLE:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is not likely to procure world class ships, advanced helicopters aircraft, warships and submarines from foreign countries;
- (b) if so, the details thereof;
- (c) whether any scheme is under consideration of the Government to develop such defence equipment in the country in collaboration with Indian private / public foreign companies; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): Procurement of defence equipment is undertaken from various domestic as well as foreign vendors, based on threat perceptions, operational challenges and technological changes and to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

The Defence Procurement Procedure (DPP) 2016 reflects the commitment of the Government to promote indigenization and self reliance in the defence sector by harnessing the capabilities of the public and private sector. The extant procedures inter-alia enable the procurement of defence equipment from Indian vendors manufacturing on their own, or in collaboration with foreign equipment manufacturers.
